

1	2	3
Maharashtra	Rabi 2019-20	10 Districts
Manipur	Rabi 2018-19	All Districts
	Rabi 2019-20	All Districts
Kerala	Kharif 2019	All Districts
	Rabi 2019-20	All Districts
Goa	Kharif 2019	All Districts
	Rabi 2019-20	All Districts
Andaman and Nicobar Islands	Kharif 2019	All Districts
Uttar Pradesh	2016-17	6 Districts
	2017-18	25 Districts
	2018-19	25 Districts
	2019-20	24 Districts
Chhattisgarh	Kharif 2018	21 Districts
	Kharif 2019	All Districts
	Rabi 2019-20	All Districts
Jammu and Kashmir	Kharif 2016	10 Districts of Jammu Region
	Rabi 2016-17	- Do-
Daman and Diu	2016-17	All Districts
	2017-18	All Districts

Note: Provisional

Steps taken to rid the farmers from spurious fertilizers

†664. SHRI OM PRAKASH MATHUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether any steps have been taken by the Government to rid the farmers from spurious fertilizers; and

(b) if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The Government of India has declared the fertilizer as essential commodity under the Essential Commodities Act, (ECA) 1955 and has promulgated the Fertilizer Control Order (FCO), 1985 to regulate trade price, quality and distribution of fertilizer. Specifications of various fertilizers have been prescribed under FCO. There are 82 testing fertilizer laboratories in the country notified in FCO and the sale of fertilizer not of prescribed standards is strictly prohibited under Clause 19. State Governments are adequately empowered under ECA/FCO to enforce the provisions; violation of which can invite both penal action and administrative action against offenders. Imprisonment from three months to seven years and fine under the provision of ECA is prescribed.

Share of agricultural products in export

†665. SHRI OM PRAKASH MATHUR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state the reasons responsible for the small share of export of the country's agricultural products in Gross Domestic Product (GDP)?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): The reasons for small share of export of country's agricultural products in Gross Domestic Product (GDP) are primarily very high domestic consumption, low land holding size, low productivity etc.

To address the challenges Government of India has announced Agriculture Export Policy, 2018 and is constantly monitoring the progress.

Estimated production of agricultural and horticulture crops

666. SHRI SURESH PRABHU: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total estimated agriculture production in the year 2020 from all agricultural crops; and

(b) the estimated production of horticulture crops?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) The details of total estimated production of agricultural

†Original notice of the question was received in Hindi.